

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

OA 557/2014

MA 491/2014

**this the 14<sup>th</sup> day of August, 2015**

**Hon'ble Mr. P.K.Basu, Member (A)**

**Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Kartikaye Mathur, IAAS

S/o Shri Girja Shankar Mathur

Aged about 38 years

Presently posted as :

Director (Environment Audit)

O/o Principal Director of Audit (Scientific Department)

AGCR Building, IP Estate

New Delhi – 110 002

.... Applicant

(By Advocate: applicant in person )

VERSUS

1. Secretary, Department of Expenditure

Ministry of Finance

New Delhi

2. Secretary, Department of Personnel & Training

Ministry of Personnel, Public Grievances & Pension

Government of India

North Block,

New Delhi

.... Respondents.

(By Advocate: Shri R.N.Singh

Shri A.S.Singh for Shri R.V.Sinha)

**ORDER (ORAL)**

**By Hon'ble Mr.P.K.Basu, Member (A)**

Applicant, who is present in person seeks to withdraw this Application. His request is allowed. Accordingly, the OA is dismissed as withdrawn.

(Dr. Brahm Avtar Agrawal)  
Member (J)

(P.K.BASU)  
Member (A)

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